

HIGH COURT OF MADHYA PRADESH,
BENCH AT GWALIOR

W.P.No.6568/2021

(Ramesh Chand Rathor Vs. State of M.P. and others)

(1)

Gwalior, dated : 02.08.2021

Heard through video conferencing.

Shri Devendra Kumar Sharma, learned counsel for the petitioner.

Shri Neelesh Singh Tomar, learned Government Advocate for the respondent/State.

Learned Government Advocate prays for and is granted four weeks' time to file reply.

List this case **after four weeks.**

I.R., if any, to continue till next date of hearing.

(S.A.Dharmadhikari)
Judge

SP